

NOTICE

It is hereby notified for the information of the advocates, litigants and parties appearing in person that the matters notified on the board dated **30/11/2018** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996, will be taken up on next **Wednesday i.e. on 05/12/2018** after the division bench work is over.

By Order

Sd/-

Date : 29/11/2018
Place : Panaji

(Kiran A. Bagi)
Registrar(Judicial)